IN THE HIGH COURT OF BOMBAY AT GOA. LD-VC-OCW-153 of 2020

IN

SECOND APPEAL NO.32 of 2018.

Shaikh Idresh and anr.

...Applicants.

Vs

Shaikh Ibrahim @ Xec Ibraimo

...Respondent.

Ms. A. Agni, Senior Advocate with Ms. J. Sawaikar, Advocate for the applicants. Ms. A. Fernandes, Advocate for the respondent.

Coram:- DAMA SESHADRI NAIDU, J. Date:4th December 2020.

P.C.

Post the matter on 11.12.2020.

DAMA SESHADRI NAIDU, J.

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